

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3321
ANSWERED ON - 29/03/2023

POLICY FOR EMPLOYMENT GENERATION FOR TRANSGENDER PERSONS

3321. SHRI NARANBHAI J. RATHWA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is formulating a policy in consultation with National Council for Transgender persons for providing transgender suitable jobs in Government organizations;
- (b) if so, complete details and status of policy document; and
- (c) whether it is fact that several private organizations are refusing jobs to transgender in contravention of the Transgender Persons (Protection of Rights) Act, 2019 and if so action taken by Government in this regard?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) & (b) Currently there is no such matter under consideration as the Transgender Persons (Protection of Rights) Act 2019 provide appropriate provisions for welfare of Transgender Persons in the field of employment, education, health and other related areas.
- (c) Ministry has not received any such information.
